

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:-1077-JK (LD) of 2024

DATED:- 19- 01 - 2024

Sanction is hereby accorded to the appointment of Officer's of Rural Development and Panchayati Raj Department, as mentioned in annexure to this Government Order as Officer In charge (OIC) Litigation for the cases indicated against each including Contempt Petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021. dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)


Secretary to Government


Dated:- 19.01.2024

No:-LAW-OIC/1/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Commissioner/ Secretary to Government, Department of Rural Development and P.R
5. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

 Assistant Legal Remembrancer

Annexure to the Government Order No.1077-JK(LD) of 2024 dated 19.01.2024

S No.	Title of the Case	OIC
1	WP(C) No. 1400/2022 titled Balkar singh and ors Vs U.T of J&K and ors.	Mr. Vilender Kumar Bhat Under secretary RDD
2	WP(C) No. 1318 of 2022 titled Shafket Ali & Others Vs UT of J&K & Others.	
3	WP(C) No. 1323 of 2022 titled Lal Hussain & Others Vs UT of J&K 7 Others.	
4	WP(C) No. 1317/2022 titled Shakir Hussain & Ors Vs UT of J&K & others	
5	WP (C) No. 1861/2022 titled M/S TATA Power Solar System Ltd. Vs Union Territory of Jammu and Kashmir and others.	Sh Shabir Hussain Bhat, Director Rural Development, Kashmir,

Revised *Am*